

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS
RAJYA SABHA
STARRED QUESTION NO.99
ANSWERED ON – 31/07/2024

LAND ACQUISITION RATE

99. SHRI SANJEEV ARORA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the reasons for farmers reluctance in many States to give up their land for acquisition;
- (b) whether there is a huge difference between the Government's land acquisition rate and the prevailing market value in many States;
- (c) in what manner the gap between the land acquisition rate and the market rate affecting land acquisition processes in various States; and
- (d) the steps taken by the Government in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO. 99 ANSWERED ON 31.07.2024 ASKED BY SHRI SANJEEV ARORA REGARDING LAND ACQUISITION RATE.

(a) Generally, the land acquisition for the National Highways under Section 3 of the National Highways) Act, 1956 (hereinafter NH Act) proceeds smoothly. However, in some cases, the farmers are found to be reluctant as they are averse to the idea of parting with the land or shifting to a different location or expect compensation beyond the provisions of the law.

(b) & (c) No Sir. Whereas acquisition of land for National Highways is done under the provisions of NH Act, compensation for the same is determined as per the provisions of Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (RFCTLARR) Act, 2013. Thus, by virtue of inclusion of the NH Act under the Fourth Schedule of the RFCTLARR Act, it ensures determination of compensation based on the market value and the payment of solatium of 100% of the value and other applicable benefits.

(d) The Ministry has developed and deployed BhoomiRashi Portal as a single point platform for Land Acquisition Notifications and payment of compensation. It has made the land acquisition process fast, transparent and stakeholder-friendly. The Ministry has also been organizing training sessions and workshops for the officers of the State and Central Governments on land acquisition matters and use of the BhoomiRashi Portal.
